

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 11<sup>th</sup> January, 2024

**No.HC.VII-08/2024/387/A**. In partial modification to this Registry's earlier Notification **No.HC.VII-08/2024/248/A dated 10<sup>th</sup> January, 2024**, Shri Biswajit Chakraborty, Special Judge, Addl. CBI Court No. 2, Kamrup (M), Guwahati will hand over charge of his Court and Office to the Special Judge, Addl. CBI Court No. 1, Kamrup (M), Guwahati and proceed to join his new assignment on 01.02.2024 positively.

By Order,  
*Sd/-Utpal Rajkhowa,*  
**REGISTRAR (VIGILANCE)**

**Memo No. HC. VII-08/2024/388-410 /A** **Dated 11.01.2024**

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Assam, Labour & Welfare Department, Dispur, Guwahati.
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge, \_\_\_\_\_
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
9. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
10. The Special Judge, Assam, Guwahati.
11. The Special Judge, CBI & NIA, Assam, Guwahati.
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
13. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon.
14. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.
15. Shri Biswajit Chakraborty, Special Judge, Addl. CBI Court No. 2, Kamrup(M), Guwahati.
16. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
17. The Chief Judicial Magistrate, \_\_\_\_\_

18. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
Gauhati High Court, Guwahati
20. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
21. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
22. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

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11/01/24

**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**